

**WRITTEN ANSWERS TO STARRED AND
UNSTARRED QUESTIONS SET FOR
THE 13th MARCH, 2025***

* The sitting of the Rajya Sabha on Thursday, 13th March, 2025 was adjourned on account of interruption. Answers to Questions put down in the lists for that day were laid on the Table of the House on Monday, 17nd March, 2025

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
STARRED QUESTION NO. 151
TO BE ANSWERED ON 13TH MARCH, 2025**

5G SERVICES IN THE COUNTRY

151 SHRI SANJAY SETH:

Will the Minister of Communications be pleased to state:

- (a) the current status of the rollout of 5G services across the nation, including the areas covered so far;
- (b) whether Government has undertaken specific initiatives to accelerate the proliferation of 5G services nationwide;
- (c) if so, the details of these initiatives, including financial support, policy measures or infrastructure development plans; and
- (d) whether any collaborations with private sector companies or international stakeholders have been initiated to ensure the successful deployment of 5G services, if so, the details thereof?

ANSWER

**MINISTER OF COMMUNICATIONS AND DEVELOPMENT OF NORTH EASTERN
REGION
(SHRI JYOTIRADITYA M. SCINDIA)**

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF RAJYA SABHA IN RESPECT OF PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO.151 FOR 13TH MARCH, 2025 REGARDING “5G SERVICES IN THE COUNTRY.”

(a) 5G services have been rolled out in all States/ UTs across the country and presently it is available in 99.6% of the districts in the country. Further, as on 28.02.2025, 4.69 lakh 5G Base Transceiver Stations (BTSs) have been installed by the Telecom Service Providers (TSPs) across the country.

(b) & (c) Government has taken several initiatives for proliferation of 5G services, which, inter alia, include the following:

- i. Auction of spectrum for 5G mobile services.
- ii. Financial reforms to rationalize Adjusted Gross Revenue (AGR), Bank Guarantees (BGs) and interest rates.
- iii. Removal of Spectrum Usage Charges for spectrum acquired in auction of 2022 and thereafter.
- iv. Simplification of procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
- v. Launch of PM GatiShakti Sanchar portal and RoW(Right of Way) Rules to streamline RoW permissions and clearance of installation of telecom infrastructure.
- vi. Time-bound permission for use of street furniture for installation of small cells and telecommunication line.

(d) For ensuring deployment of 5G services, hundred 5G Use Case labs have been set up at Higher Educational Institutions across the country. Collaboration has been done for innovative skill development with international companies such as Ericsson and Qualcomm for development of 5G use cases.

Further, indigenous 5G Test Beds have been set up in five Higher Educational Institutions across India to provide end-to-end testing facility for validating products, prototypes, algorithms and demonstrating various services.
